

[Shri Nanda ]

taking into consideration the consumption figures in respect of cloth, in the case of the ordinary masses or the lowest classes of society.

**Mr. Deputy-Speaker:** The hon. Member's time is up.

**Shri Ranga:** Sir, give me one minute and I am concluding.

Therefore, it all comes to this. This discussion is relevant and will be useful if only my hon. friends will change their attitude, reorient their own attitude and harken back again to what Mahatma Gandhi had tried to teach us, not to take glory, not to take pride in the riches that we go on accumulating, in the paraphernalia that we go on displaying for our own personal ostentation, but to live, so far as the top people are concerned, to set an example in simple way of life, in austerity, and in this manner make the ordinary people who are suffering feel that after all even their governors are trying to sympathise with them and to understand their plight and therefore are ashamed to flaunt their luxury or higher incomes and larger properties.

**Mr. Deputy-Speaker:** The discussion will be continued on a day to be fixed later.

14.30 hrs.

STATEMENT RE: SUGAR POLICY

**Mr. Deputy-Speaker:** The hon. Minister of Food and Agriculture will now make a statement on Sugar Policy.

**The Minister of Food and Agriculture (Shri Swaran Singh):** Sir, this is about the sugar policy.

**Mr. Deputy-Speaker:** Is it a long statement?

**Shri Swaran Singh:** It consists of six pages.

**Mr. Deputy-Speaker:** Then it may be laid on the Table.

**Shri Swaran Singh:** Sir, I lay a copy of this statement regarding sugar policy on the Table of the House. [Placed in Library. See No. LT-1665/63.]

13.32 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FIFTH REPORT

**Shri S. M. Banerjee (Kanpur):** Sir, I beg to move:

"That this House agrees with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th September, 1963."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th September, 1963."

*The motion was adopted.*

14.32 hrs.

RESOLUTION RE: NATIONALISATION OF BANKS—contd.

**Mr. Deputy-Speaker:** The House will now proceed with the further discussion of the following Resolution moved by Shrimati Subhadra Joshi on the 29th March, 1963:—

"In view of the emergency created by the Chinese aggression, this House is of opinion that banks should be nationalised in order to mobilise the national resources."